HIGH COURT OF SIKKIM Record of Proceedings

Crl. A. No.11 of 2024

MADAN SUBBA APPELLANT

VERSUS

STATE OF SIKKIM RESPONDENT

Date: 06.05.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Appellant Ms. Zola Megi, Advocate.

Ms. Rewarshi Rai, Advocate.

For Respondent Mr. Yadev Sharma, Additional Public Prosecutor.

Mr. Shakil Raj Karki, Additional Public Prosecutor.

ORDER

On a Mention Memo being filed by the Learned Counsel for the Appellant, bearing No.17 of 2024, in Crl. A. No.11 of 2024, this matter is taken up today for hearing on I.A. No.02 of 2024.

Order pronounced orally in open Court.

Detailed Order vide separate sheets of paper.

I.A. No.02 of 2024 stands disposed of accordingly.

List on 12-06-2024 as already fixed.

Judge 06.05.2024